

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013067/2022	SONU PANDA @ SWARNAJIT PANDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /43 /2022 () //
2	BLAPL/0013068/2022	SUMAN OJHA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
3	BLAPL/0013069/2022	RAJESH KUMAR LENKA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BETNOTI /217 /2022 () //
4	BLAPL/0013070/2022	ANIL KUMAR KHILLAR VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	EOW,BHUBANESWAR /19 /2022 () //
5	BLAPL/0013071/2022	BHAGU @ BHAGIA @ BHAGABAN MALLIK VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	NUAGAON /53 /2011 () //
6	BLAPL/0013072/2022	BABITA SAMAL VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	AUL /76 /2022 () //
7	BLAPL/0013073/2022	MD. RAHIM VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /662 /2022 () //
8	BLAPL/0013074/2022	TUKU @ BIKASH CHANDRA NAIK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BALIMI /217 /2022 () //
9	BLAPL/0013075/2022	JITURANJAN CHHATOI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	BHUBANESWAR VIGILANCE /41 /2022 () //
10	BLAPL/0013076/2022	SABBIR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /662 /2022 () //
11	BLAPL/0013077/2022	DIWAKAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /662 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0013078/2022	NAWAL KISHORE VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /662 /2022 () //
13	BLAPL/0013079/2022	GHASIRAM KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 () //
14	BLAPL/0013080/2022	KESHABA MAJHI VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /40 /2022 () //
15	BLAPL/0013081/2022	RAJVEER VS STATE OF ODISHA	MANORANJAN PADHY VS	ADVA /22 /2021 () //
16	BLAPL/0013082/2022	UDAYA CHAND VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /160 /2019 () //
17	BLAPL/0013083/2022	NRUSINGHA PRADHAN @ NARASINGHA PRADHAN VS STATE OF ODISHA	TRILOCHAN DASH VS	BAIDYANATHPUR /383 /2022 () //
18	BLAPL/0013084/2022	BIJAYA @ BIJAY KUMAR PARIDA VS STATE OF ODISHA	PRADEEPTA KUMAR MOHANTY VS	SPL.TASK FORCE /28 /2022 () //
19	BLAPL/0013085/2022	ANIL KUMAR DEHURY VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /349 /2022 () //
20	BLAPL/0013086/2022	SURAJ @ SURESH LOHAR VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /349 /2022 () //
21	BLAPL/0013087/2022	BIBHUDATTA SWAIN @ BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /349 /2022 () //
22	BLAPL/0013088/2022	SRIGAM KRISHNA MURTI @ SIRAGAM KRISHNA MURTI VS STATE OF ODISHA	SRINANTA NARAYAN PATTANAYAK VS	/ /0 () //
23	BLAPL/0013089/2022	SAHIDUL SHAIKH	DINESH KUMAR PATRA	DEOGARH /782 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013090/2022	SIBA PRASAD KAR	RASHMIKANTA MAHALIK	DHENKANAL SADAR /309 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013091/2022	HAFIZ @ MAHAMAD RASID	DEEPAK KU SAHOO	RAGHUNATHPUR /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013092/2022	MANMATH TAREI @ MANOJ TAREI	AMULYA RATNA PANDA	CHANDIPUR /57 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013093/2022	PARTHA PRATIM TEWARI	SATYA RANJAN MULIA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
28	BLAPL/0013094/2022	SURAJ GUPTA	AMULYA RATNA PANDA	BARBIL /273 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013095/2022	HEMANTA KUMAR MISTRI	AMULYA RATNA PANDA	S.P.(CID-CRL),CUTTACK /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013096/2022	MITHUN @ LIPUNGOCHHAYAT	GOPAL PRASAD JENA	BARKOTE /381 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013097/2022	SANTOSH KUMAR SAHOO	SOUMYA RANJAN DAS	BANKI /197 /2016
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013098/2022	BABU @ KRUSHNA BALLAV PARIDA	ACHYUTANANDA PATTANAIAK	RANPUR /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0013099/2022	PRASANTA KUMAR SINGH	SARADA PRASAD DASH	BANGRIPOSI /263 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0013100/2022	AJIT SINGH @ MANIA	SAMBHU CHARAN NATH SHARMA	ORIENT /180 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0013101/2022	STATE OF ODISHA KISHORE MUDULI VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /137 /2022 ()
36	BLAPL/0013102/2022	STATE OF ODISHA PULASTI @ SHANKAR DHIBAR VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /520 /2022 ()
37	BLAPL/0013103/2022	STATE OF ODISHA PRASANT KUMAR BHOI VS	DIBYASHREE RAY VS	// BENTKAR (42 MOUZA) UPD CUTTACK /288 /2022 ()
38	BLAPL/0013104/2022	STATE OF ODISHA MADAN @ NALINIKANTA CHATERJEE VS	SUSANTA KUMAR BARAL VS	// JAGATSINGPUR /602 /2022 ()
39	BLAPL/0013105/2022	STATE OF ODISHA ARUTTAM BHOI @ TIKI VS	KASHINATH PATTANAIAK VS	// CUTTACK SADAR /433 /2021 ()
40	CMAPL/0000818/2022	STATE OF ODISHA RASMITA MAJHI@KHATUA VS	PRATIK DASH VS	// // ()
41	CMAPL/0000819/2022	SUB-COLLECTOR, ATHGARH RASMITA MAJHI@KHATUA VS	PRATIK DASH VS	// // ()
42	CMAPL/0000820/2022	SUB-COLLECTOR, ATHGARH RAJALAXMI SAHOO VS	ADV VS	// // ()
43	CMAPL/0000821/2022	PARESHRAJ BEHERA HARI MAHAKUD VS	ADV. VS	// // ()
44	CMP/0001389/2022	STATE OF ODISHA KRUPASINDHU PANDA VS	DWARIKA PRASAD MOHANTY VS	// // ()
45	CMP/0001390/2022	ANADI MALLIK KRISHNA SINGH VS	TUSAR KUMAR MISHRA VS	// // ()
		DURGA SHANKAR RATH		//

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CMP/0001391/2022	KAILASH NAYAK VS JAGANNATH MALLICK	BANSHIDHAR BAUG VS	// 0 //
47	CMP/0001392/2022	NIBEDITA DAS VS NILAMADHAB DAS	BANSHIDHAR BAUG VS	// 0 //
48	CMP/0001393/2022	KARTIKA MOHAPATRA VS NIYATI MOHAPATRA @ DASH	BISWAJIT MOHAPATRA VS	// 0 //
49	CMP/0001394/2022	SHAKUNTALA JENA VS SIKHYA O ANUSANDHAN PVT. LTD., BBSR	S.S.JENA VS	// 0 //
50	CMP/0001395/2022	GOVINDA SAHOO @ GOVINDA PRASAD SAHOO VS PRAMOD SAHOO	DEEPAK KU SAHOO VS	// 0 //
51	CONTC/0008123/2022	DEBABRATA RAY VS RAVI KIRAN PATTANAIAK	ADV VS	// 0 //
52	CONTC/0008124/2022	PUSPAK NAYAK VS DR. RAJENDRA KUMAR, I.A.S.	ADV VS	// 0 //
53	CONTC/0008125/2022	DURGA CHARAN SATAPATHY VS G.MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
54	CONTC/0008126/2022	GOPINATH BAG VS G. MATHI VATHANAN, I.A.S.	ADV. VS	// 0 //
55	CONTC/0008127/2022	DHANESWAR SHA VS BHASKAR SARMA, I.A.S	ADV. VS	// 0 //
56	CONTC/0008128/2022	NARAYAN DAS VS SANJAY KUMAR SINGH, I.A.S.	ADV VS	// 0 //
57	CONTC/0008129/2022	ANAKAR SWAIN	KUNAL KUMAR SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHY S., I.A.S.		//
58	CONTC/0008130/2022	PARAKHITA SAHOO	ADV	//
		VS	VS	0
		BHASKAR SHARMA, I.A.S.		//
59	CONTC/0008131/2022	PRAMOD KUMAR SATPATHY	ADV	//
		VS	VS	0
		BHASKAR SARMA, I.A.S.		//
60	CONTC/0008132/2022	BHAGABAN PALEI	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
61	CONTC/0008133/2022	SABITRI BEURIA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		CHINMAYA DAS, TAHASILDAR, BARI		//
62	CONTC/0008134/2022	GOURA CHANDRA MAJHI	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S.		//
63	CONTC/0008135/2022	HARADHAN MISHRA	ADV.	//
		VS	VS	0
		MUKTESWAR PANIGRAHI, TAHASILDAR, BINKA		//
64	CONTC/0008136/2022	JAMINI NAIK	ADV	//
		VS	VS	0
		BHASKAR SHARMA, I.A.S.		//
65	CONTC/0008137/2022	ZILLA NAGARIKA COMMITTEE, DEOGARH	ADV.	//
		VS	VS	0
		TAPAN KUMAR MOHAPATERA, E.O., DEOGARH MUNICIPALITY		//
66	CONTC/0008138/2022	SUDHIR ROUT	ADV.	//
		VS	VS	0
		SANTHANGOPALAN R,IAS		//
67	CONTC/0008139/2022	AMBUJA BHUSANA PANDA	ADV.	//
		VS	VS	0
		G.MATHI VATHANAN,IAS		//
68	CONTC/0008140/2022	GOBINDA CHANDRA DASH	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0008141/2022	SATYA RANJAN SAHOO,DIRECTOR OF SECONDARY EDU. SANJUKTA JENA VS ARUN KUMAR BOTHRA,IAS	ADV. VS	// // ()
70	CONTC/0008142/2022	NANDINI RATH VS BISHNUPADA SETHI,IAS	ADV. VS	// ()
71	CONTC/0008143/2022	NAGESWAR BARIK VS BISHNUPADA SETHI,IAS	ADV. VS	// ()
72	CONTC/0008144/2022	ASHOK KUMAR BEHERA VS SALINI PANDIT,IAS	GOPAL PRASAD JENA VS	// ()
73	CRLMA/0000391/2022	DEBA@DEBARAJ SAHU VS STATE OF ODISHA	ADV. VS	BARKOTE /207 /2017 ()
74	CRLMC/0004262/2022	BANKA BIHARI JENA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	//0 ()
75	CRLMC/0004263/2022	GANESWAR BARIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARANGA /130 /2021 ()
76	CRLMC/0004264/2022	KHAGESWAR JENA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BHADRAK TOWN /203 /2021 ()
77	CRLMC/0004265/2022	BIJAYALAXMI INFORMATION TECHNOLOGY AND MARKETING PVT.LTD. VS JADAV BEHERA	MARKETING PVT.LTD. VS	//0 ()
78	CRLMC/0004266/2022	NARENDRA MALIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /257 /2015 ()
79	CRLMC/0004267/2022	ABU ZAHAR VS STATE OF ODISHA	NIRANJAN PANDA VS	TIRTOL /212 /2020 ()

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMC/0004268/2022	ABU ZAHAR VS STATE OF ODISHA	NIRANJAN PANDA VS	TIRTOL /212 /2020 () //
81	CRLMC/0004269/2022	PARAMESWAR PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	LAXMISAGAR P.S. /406 /2021 () //
82	CRLMC/0004270/2022	PULAK DEV PANDAB VS AJAYA KUMAR DASH	DEBASIS TRIPATHY VS	/ /0 () //
83	CRLMC/0004271/2022	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHARSUGUDA GRPS /31 /2009 () //
84	CRLMC/0004272/2022	SUKRU BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /87 /2022 () //
85	CRLMC/0004273/2022	ANKIT MALLIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	RAIRANGPUR TOWN /122 /2019 () //
86	CRLMC/0004274/2022	ROHITA NAG VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BHAWANIPATNA TOWN /49 /2020 () //
87	CRLMC/0004275/2022	MITHUN@LIPUN GOCHAYAT VS STATE OF ODISHA	GOPAL PRASAD JENA VS	BARKOTE /381 /2022 () //
88	CRLMC/0004276/2022	RENUBALA BEURA VS STATE OF ODISHA	DURGA PRASAD JENA VS	BARANGA /182 /2017 () //
89	CRLMP/0002683/2022	PAWAN KUMAR GUPTA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	/ /0 () //
90	CRLMP/0002684/2022	JAYABRATA DAY VS STATE OF ODISHA	BYOMOKESH SAHOO VS	/ /0 () //
91	CRLMP/0002685/2022	PRADYUMNA CHOUDHURY	R.N.MISHRA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CRLREV/0000646/2022	SIDHARTHA SHANKAR SAHU	BIJAYA KUMAR RAGADA	MAHILA (BERHAMPUR) /35 /2017
		VS	VS	()
		SUKANYA SAHU		//
93	CRLREV/0000647/2022	SAILENDRA KUMAR SAHOO	RAJJEET ROY	//0
		VS	VS	()
		PURNA CHANDRA SAHOO		//
94	CRLREV/0000648/2022	DEEPAK RANJAN DAS	PRASANTA KUMAR SAHOO	//0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLREV/0000649/2022	CHAMENDRA KUJUR	BISWAJIT NAYAK	RAJGANGPUR /201 /2015
		VS	VS	()
		STATE OF ODISHA		//
96	LAA/0000077/2022	ZAINUL ABEDIN KHAN	SURENDRA KUMAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
97	MACA/0000774/2022	DIVL. MANAGER, FUTURE G.I.CO.	ADAM ALI KHAN	//
		VS	VS	()
		RATIKANTA PATI		//
98	MACA/0000775/2022	THE LEGAL MANAGER, I.C.I.C.I. LOMBARD G.I.CO.	ADAM ALI KHAN	//
		VS	VS	()
		SUREN MURMU		//
99	MATA/0000291/2022	MANORAMA DAS	UMAKANTA BARIK	//
		VS	VS	()
		AJIT KUMAR DAS		//
100	MATA/0000292/2022	LEENA MEHER	MANOJ KUMAR PATI	//
		VS	VS	()
		SRIMANTA KUMAR MEHER		//
101	RSA/0000386/2022	KHATRI KISKU@MAJHI	MANOJ KUMAR PATI	//
		VS	VS	()
		KARIA MAJHI@HEMBRAM		//
102	RVWPET/0000383/2022	INDIAN OIL CORPORATION LTD.	SANJIBANI MISHRA	//
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	WA/0001803/2022	TULASA PANGI STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY, A.G.A. VS	// // ()
104	WA/0001804/2022	SANJIB KUMAR PANDA STATE OF ODISHA VS	MALAYA KETAN BALABANTARAY, S.C. VS	// // ()
105	WA/0001805/2022	BHAKTA CHARAN PRADHAN STATE OF ODISHA VS	MALAYA KETAN BALABANTARAY, S.C. VS	// // ()
106	WA/0001806/2022	NATABARA PADHIHARY STATE OF ODISHA VS	SAROJA KANTA SAMAL, A.G.A. VS	// // ()
107	WA/0001807/2022	PARSURAM PRADHAN STATE OF ODISHA VS	SAROJA KANTA SAMAL, A.G.A. VS	// // ()
108	WA/0001808/2022	JUNEJ KUMAR SETHI STATE OF ODISHA VS	MALAYA KETAN BALABANTARAY, S.C. VS	// // ()
109	WA/0001809/2022	AKHAYA KUMAR BISWAL STATE OF ODISHA VS	MALAYA KETAN BALABANTARAY, S.C. VS	// // ()
110	WA/0001810/2022	AMRUTA MAHANTA YUGAL KISHORE DASS VS	PRAJIT KUMAR PRADHAN VS	// // ()
111	WA/0001811/2022	UNION OF INDIA STATE OF ODISHA VS	SAROJA KANTA SAMAL, A.G.A. VS	// // ()
112	WA/0001812/2022	SUKADEV SAMAL M/S. SAI SHIV CONSTRUCUTION PVT. LTD. VS	RUDRA PRASAD KAR VS	// // ()
113	WP(C)/0036741/2022	STATE OF ODISHA USHARANI DAS VS STATE OF ODISHA	BHUBANANDA LENKA VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	WP(C)/0036742/2022	TIRTHA PADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
115	WP(C)/0036743/2022	LAMBODAR SETH VS STATE OF ODISHA	AMITAV MOHANTY VS	// 0 //
116	WP(C)/0036744/2022	BIKRAM KESHRI BINOD VS AO., U.CO BANK, SAMBALPUR	ASMIYA RANJAN MAJHI VS	// 0 //
117	WP(C)/0036745/2022	KRUSHNA CHANDRA NANDA VS CHAIRMAN-CUM-MD, NATIONAL INSURANCE CO. LTD.,KOLKATA	SUBASH CHANDRA RATH VS	// 0 //
118	WP(C)/0036746/2022	RUPA CHANDRA RELI VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //
119	WP(C)/0036747/2022	BISHNU RELI VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //
120	WP(C)/0036748/2022	LAXMAN KHAMARI VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
121	WP(C)/0036749/2022	DOLAMANI BISWAL VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
122	WP(C)/0036750/2022	SARATA CHANDRA MOHAPATRA VS CHAIRMAN, ODISHA CONSTRUCTION CORP.,BBSR	SUBASH CHANDRA RATH VS	// 0 //
123	WP(C)/0036751/2022	MINATI NATH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
124	WP(C)/0036752/2022	SHIBA SA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
125	WP(C)/0036753/2022	RANJIT PRASAD MANSINGH	KAMADEV MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0036754/2022	DIBAKAR BHOI	APARESH BHOI	//
		VS	VS	0
		ABANI KUMAR KUNDU		//
127	WP(C)/0036755/2022	JITENDRA NATH PALAI	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		THE SETTLEMENT OFFICER, MAJOR SETTLEMENT, CUTTACK		//
128	WP(C)/0036756/2022	DILIP KUMAR SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		CHAIRMAN, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA		//
129	WP(C)/0036757/2022	BAURI BANDHU MANTRY	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0036758/2022	SRIDHAR BISWAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0036759/2022	DR. GOPAL MORE	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0036760/2022	ACHYUTANANDA SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0036761/2022	DILLIP KUMAR BALIARSINGH	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0036762/2022	HARIBANDHU PARIDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0036763/2022	BINOD CHANDRA SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0036764/2022	BIJAY KUMAR MAHAPATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0036765/2022	STATE OF ODISHA UTTAM DAS VS R.T.O., CUTTACK	K.C.MAJHI VS	// // 0 //
138	WP(C)/0036766/2022	SUSANTA KUMAR MOHANTY VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
139	WP(C)/0036767/2022	GANESWAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
140	WP(C)/0036768/2022	GITANJALI NAYAK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
141	WP(C)/0036769/2022	SRIMATI SASMAL VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
142	WP(C)/0036770/2022	ASHOK KUMAR NAYAK VS R.T.O., JAJPUR	K.C.MAJHI VS	// 0 //
143	WP(C)/0036771/2022	NARAYAN PATI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
144	WP(C)/0036772/2022	BISHNUPRIYA MOHARANA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
145	WP(C)/0036773/2022	PRADYUMNA KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
146	WP(C)/0036774/2022	MIRA PATNAIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
147	WP(C)/0036775/2022	NIRUPAMA MISHRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0036776/2022	SHRABANI MAJHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
149	WP(C)/0036777/2022	MAHESWAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //
150	WP(C)/0036778/2022	DAITARI MAHALIK VS COLLECTOR, BALASORE	AMARENDRA PARADHAN VS	// 0 //
151	WP(C)/0036779/2022	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
152	WP(C)/0036780/2022	PRAKASH KUMAR PRADHAN VS THE COLLECTOR CUM DM, PURI	AMARENDRA PRADHAN VS	// 0 //
153	WP(C)/0036781/2022	TPWDL, SAMBALPUR VS THE COMMNR. FOR EMPLOYEES COMPENSATION-CUM-DIV. LABOUR COMMNR.,SAMBALPUR	RAJJEET ROY VS	// 0 //
154	WP(C)/0036782/2022	SUBHADRA FEDERATION, BHADRAK VS STATE OF ODISHA	PRIYARANJAN MISHRA VS	// 0 //
155	WP(C)/0036783/2022	LAXMIDHAR TRIPATHY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
156	WP(C)/0036784/2022	JAGANNATH BEHERA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// 0 //
157	WP(C)/0036785/2022	P.ESWARA REDDY VS AO CUM CONSERVATOR OF FORESTS, SAMBALPUR	SAMARENDRA BAHADUR VS	// 0 //
158	WP(C)/0036786/2022	RASHMIRANJAN PATTNAYAK VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
159	WP(C)/0036787/2022	SEIKH RIYAJUDDIN	GOPINATH SETHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0036788/2022	NAMITA MISHRA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0036789/2022	AJAY KUMAR MOHANTY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0036790/2022	DHANESWAR SAHOO	NIRANJAN SINGH (1)	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0036791/2022	MANORANJAN BISWAL	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		DILLIP KUMAR DAS		//
164	WP(C)/0036792/2022	SILU DEHURY	K.C.MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, CUTTACK		//
165	WP(C)/0036793/2022	MADHUSUDAN MISHRA	K.C.MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMNR.-CUM-CHAIRMAN, CUTTACK		//
166	WP(C)/0036794/2022	PRAHALLAD PANDA	BIDYADHAR MANSINGHA	//
		VS	VS	0
		EXECUTIVE OFFICER, PATTAMUNDAI MUNICIPALITY, KENDRAPADA		//
167	WP(C)/0036795/2022	RAVI SHANKAR KANAUIYA	AGASTI KANUNGO	//
		VS	VS	0
		UNION OF INDIA		//
168	WP(C)/0036796/2022	KANHU CHARAN MOHANTY	DEEPAK KUMAR PANI	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0036797/2022	SASMITA SAHOO	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0036798/2022	ASHALATA KHANDUAL	AMBIKA PRASAD RAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0036799/2022	STATE OF ODISHA SUPRIYA NAYAK VS	ANJAN KUMAR BISWAL VS	// // ()
172	WP(C)/0036800/2022	STATE BANK OF INDIA, BOLANGIR SWADHINA KESHARI NAYAK VS	PRABIR KUMAR RAY VS	// // ()
173	WP(C)/0036801/2022	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI BRAJABANDHU BEHERA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
174	WP(C)/0036802/2022	STATE OF ODISHA NARAYAN JENA VS	SWAPNIL ROY VS	// // ()
175	WP(C)/0036803/2022	STATE OF ODISHA ASHOK KUMAR KUNDA VS	DEEPAK KUMAR PANI VS	// // ()
176	WP(C)/0036804/2022	STATE OF ODISHA LALIT KUMAR DANSANA VS	SWAPNIL ROY VS	// // ()
177	WP(C)/0036805/2022	STATE OF ODISHA MANJA BAG VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
178	WP(C)/0036806/2022	STATE OF ODISHA MOHAN CHARAN PRADHAN VS	SWAPNIL ROY VS	// // ()
179	WP(C)/0036807/2022	STATE OF ODISHA MANJA BAG VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
180	WP(C)/0036808/2022	STATE OF ODISHA AKSHAYA KUMAR MOHANTY VS	SWAPNIL ROY VS	// // ()
181	WP(C)/0036809/2022	STATE OF ODISHA UMESH CHANDRA NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0036810/2022	SANATAN MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
183	WP(C)/0036811/2022	DHANSAGAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
184	WP(C)/0036812/2022	QAMAR SULTANA VS THE SPL. SECY. TO GOVT.,H AND UD DEPT.	DWARIKA PRASAD MOHANTY VS	// 0 //
185	WP(C)/0036813/2022	BELALSEN BAG @ KHILESWAR BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
186	WP(C)/0036814/2022	MOTIRAM BHATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
187	WP(C)/0036815/2022	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
188	WP(C)/0036816/2022	HARIHAR SAHOO VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
189	WP(C)/0036817/2022	PREMANANDA BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
190	WP(C)/0036818/2022	NILAMANI DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
191	WP(C)/0036819/2022	BHAGABAN NAYAK VS PRINCIPAL SECY. TO GOVT.,COMMERCE AND TRANSPORT DEPT.	GOPAL PRASAD JENA VS	// 0 //
192	WP(C)/0036820/2022	SURYAMANI NAYAK VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
193	WP(C)/0036821/2022	K. CHINNA RAO	GOPAL PRASAD JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	WP(C)/0036822/2022	PRINCIPAL SECY. TO GOVT.,COMMERCE AND TRANSPORT DEPT. RAGHUNATH NAIK	KRUSHNA CHANDRA DASH	//
		VS	VS	()
195	WP(C)/0036823/2022	STATE OF ODISHA SHREE RAMKRUSHNA TAPOBANAM, NABARANGPUR	SUKANTA KUMAR NAYAK 2	//
		VS	VS	()
196	WP(C)/0036824/2022	STATE OF ODISHA BASUDEV TRIPATHY	DEBASIS TRIPATHY	//
		VS	VS	()
197	WP(C)/0036825/2022	STATE OF ODISHA BHIMASEN BARIKI	GIRIJA SANKAR MOHANTY	//
		VS	VS	()
198	WP(C)/0036826/2022	TAHASILDAR, BHUBAN KUMAR AND ASSOCIATES, KHURDA	SUKANTA KUMAR NAYAK 2	//
		VS	VS	()
199	ABLAPL/0016714/2022	STATE OF ODISHA NARENDRA BHUYAN	GANESH PRASAD MAHANTY	//
		VS	VS	()
200	ABLAPL/0016715/2022	D.C.P., CUTTACK PURUSOTTAM @ BAPI BEHERA	PRADEEP KUMAR MOHANTY	/ /0
		VS	VS	()
201	ABLAPL/0016716/2022	STATE OF ODISHA SHANKAR@ SANKAR NAYAK	PRIYA RANJAN SINGH	//
		VS	VS	()
202	ABLAPL/0016717/2022	STATE OF ODISHA SWADHIN BEHERA	SARADA PRASAD DASH	HINJILI (ASKA) /706 /2022
		VS	VS	()
203	ABLAPL/0016718/2022	STATE OF ODISHA VISHAL PRADHAN	SOMANATH SATAPATHY	//
		VS	VS	()
204	ABLAPL/0016719/2022	STATE OF ODISHA PRADIP DAS	SAMARENDRA BAHADUR	BADAMBADI /375 /2022
		VS	VS	()
				CHANDABALI /367 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0016720/2022	STATE OF ODISHA RAJESH KUMAR DAS VS	NIRANJAN SINGH (1) VS	// KISSANNAGAR PS /234 /2022 ()
206	ABLAPL/0016721/2022	STATE OF ODISHA KABITA SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA /215 /2022 ()
207	ABLAPL/0016722/2022	STATE OF ODISHA SAGAR KUMAR BEHERA VS	PRADEEP KUMAR PANDA VS	// BANTALA /538 /2022 ()
208	ABLAPL/0016723/2022	STATE OF ODISHA SOBHABATI SAHOO VS	ANANTA NARAYAN PATTANAYAK VS	// MAHILA P.S.(BBSR) /179 /2022 ()
209	ABLAPL/0016724/2022	STATE OF ODISHA PAREMESWAR BARAL VS	ANADI CHARAN NAYAK VS	// /0 ()
210	ABLAPL/0016725/2022	STATE OF ODISHA PANKAJ KUMAR RAM RABI DAS VS	ANADI CHARAN NAYAK VS	// /0 ()
211	ABLAPL/0016726/2022	STATE OF ODISHA SISHIR KANTA SAHOO VS	GYANA RANJAN MOHANTY VS	// SAHID NAGAR P.S. /593 /2022 ()
212	ABLAPL/0016727/2022	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA /215 /2022 ()
213	ABLAPL/0016728/2022	STATE OF ODISHA BRUNDABAN PATRA VS	AMULYA RATNA PANDA VS	// KUAKHIA /340 /2022 ()
214	ABLAPL/0016729/2022	STATE OF ODISHA DAYANIDHI MOHAPATRA VS	AMULYA RATNA PANDA VS	// BALIAPAL /210 /2022 ()
215	ABLAPL/0016730/2022	STATE OF ODISHA JIBAN JYOTI MUKHI @ PINKU VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// ATHAMALLIK /283 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0016731/2022	RAMESH CHANDRA KALIA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	BADAMBADI /353 /2022 () //
217	ABLAPL/0016732/2022	SUDARSAN MOHAPATRA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	JAGATSINGPUR /858 /2022 () //
218	ABLAPL/0016733/2022	BIKASH KUMAR DAS VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	JAGATSINGPUR /555 /2022 () //
219	ABLAPL/0016734/2022	JYOSTNA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /410 /2022 () //
220	ABLAPL/0016735/2022	BISAYA @ BISHAYA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BHANDARIPOKHARI /460 /2022 () //
221	ABLAPL/0016736/2022	CHAKRADHAR MAHARANA @ CHAKRADHAR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	HARICHANDANPUR /128 /2021 () //

ORISSA HIGH COURT

MISC CASES FILED on :28/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	103/2022 STREV/56/2016	M/S.LIGHT and ELECTRONICS-MP	M/S.SANJAY KU.ACHARYA
2	104/2022 STREV/56/2016	M/S.LIGHT and ELECTRONICS-MP	M/S.SANJAY KU.ACHARYA
3	306/2022 CMAPL/139/2018	KALYANI BEHERA-MP	
4	307/2022 CMAPL/820/2022	RAJALAXMI SAHOO-MP	ADV
5	320/2022 CONTC/6945/2021	SURENDRA NATH SENAPATI-MP	
6	321/2022 CONTC/3034/2022	SRIDHAR KUMAR NAYAK-MP	
7	322/2022 CONTC/7093/2021	LAXMIPRIYA SAHOO-MP	ADV.
8	322/2022 CONTC/7093/2021	LAXMIPRIYA SAHOO-MP	ADV.
9	323/2022 CONTC/3876/2021	DEBENDRA SETHY-MP	ADV.
10	324/2022 CONTC/1581/2022	LAXMIPRIYA SAHOO-MP	ADV
11	330/2022 MATA/291/2022	MANORAMA DAS-MP	UMAKANTA BARIK
12	330/2022 MATA/291/2022	MANORAMA DAS-MP	UMAKANTA BARIK
13	331/2022 MATA/292/2022	LEENA MEHER-MP	MANOJ KUMAR PATI
14	350/2022 RVWPET/383/2022	INDIAN OIL CORPORATION LTD.-MP	SANJIBANI MISHRA
15	351/2022 RVWPET/383/2022	INDIAN OIL CORPORATION LTD.-MP	SANJIBANI MISHRA
16	796/2022 FAO/481/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SOMNATH ROY
17	797/2022 FAO/201/2022	BIBEKANANDA TRIPATHY-MP	N.N.MOHAPATRO
18	886/2022 CRLREV/647/2022	SAILENDRA KUMAR SAHOO-MP	RAJEET ROY
19	887/2022 CRLREV/647/2022	SAILENDRA KUMAR SAHOO-MP	RAJEET ROY
20	888/2022 CRLREV/648/2022	DEEPAK RANJAN DAS-MP	PRASANTA KUMAR SAHOO
21	889/2022 CRLREV/649/2022	CHAMENDRA KUJUR-MP	BISWAJIT NAYAK
22	890/2022 CRLREV/649/2022	CHAMENDRA KUJUR-MP	BISWAJIT NAYAK
23	1328/2022 RSA/198/2012	KHETRABASI SWAIN-MP	SUKANTA KUMAR NAYAK
24	1329/2022 RSA/198/2012	KHETRABASI SWAIN-MP	
25	1330/2022 RSA/198/2012	KHETRABASI SWAIN-MP	
26	1434/2022	KRUPASINDHU PANDA-MP	DWARIKA PRASAD MOHANTY

27	CMP/1389/2022 1435/2022	KRUPASINDHU PANDA-MP	DWARIKA PRASAD MOHANTY
28	CMP/1389/2022 1436/2022	KRISHNA SINGH-MP	TUSAR KUMAR MISHRA
29	CMP/1390/2022 1437/2022	KAILASH NAYAK-MP	BANSHIDHAR BAUG
30	CMP/1391/2022 1438/2022	NIBEDITA DAS-MP	BANSHIDHAR BAUG
31	CMP/1392/2022 1439/2022	KARTIKA MOHAPATRA-MP	BISWAJIT MOHAPATRA
32	CMP/1393/2022 1440/2022	SHAKUNTALA JENA-MP	S.S.JENA
33	CMP/1394/2022 1576/2022	UNITED INDIA INSURANCE COMPANY LIMITED.-MP	SUBRAT SATPATHY
34	MACA/46/2021 1577/2022	UNITED INDIA INSURANCE COMPANY LIMITED.-MP	SUBRAT SATPATHY
35	MACA/46/2021 1578/2022	UNITED INDIA INSURANCE COMPANY LIMITED.-MP	SUBRAT SATPATHY
36	MACA/46/2021 1579/2022	DIVL. MANAGER, FUTURE G.I.CO.-MP	ADAM ALI KHAN
37	MACA/774/2022 2304/2022	SRIKAR BEHERA-MP	BIKRAM CHANDRA GHADEI
38	BLAPL/12492/2022 2730/2022	BINOD KUMAR SAMANTARAY @ BINOD SAMANTARAY-MP	
39	ABLAPL/15224/2022 3308/2022	GANESWAR BARIK-MP	SATYA RANJAN MULIA
40	CRLMC/4263/2022 3309/2022	KHAGESWAR JENA-MP	BIBHUDANANDA MOHAPATRA
41	CRLMC/4264/2022 3310/2022	BIJAYALAXMI INFORMATION TECHNOLOGY AND MARKETING PVT.LTD-MP	
42	CRLMC/4265/2022 3311/2022	ABU ZAHAR-MP	NIRANJAN PANDA
43	CRLMC/4267/2022 3312/2022	ABU ZAHAR-MP	NIRANJAN PANDA
44	CRLMC/4268/2022 3313/2022	PULAK DEV PANDAB-MP	DEBASIS TRIPATHY
45	CRLMC/4270/2022 3314/2022	SUBASH CHANDRA MOHANTY-MP	SOUMYA RANJAN DAS
46	CRLMC/4271/2022 3315/2022	SUKRU BEHERA-MP	UNMESH CHANDRA JENA
47	CRLMC/4272/2022 3316/2022	ANKIT MALLIK-MP	ANJAN KUMAR BISWAL
48	CRLMC/4273/2022 3317/2022	ANKIT MALLIK-MP	ANJAN KUMAR BISWAL
49	CRLMC/4273/2022 3318/2022	ROHITA NAG-MP	HIMANSHU SEKHAR MISHRA
50	CRLMC/4274/2022 3319/2022	MITHUN@LIPUN GOCHAYAT-MP	GOPAL PRASAD JENA
51	CRLMC/4275/2022 3320/2022	RENUBALA BEURA-MP	DURGA PRASAD JENA
52	CRLMC/4276/2022 4232/2022	YUGAL KISHORE DASS-MP	PRAJIT KUMAR PRADHAN
53	WA/1810/2022 4233/2022	M/S.BIDI SUPPLY CO.-MP	MR.S.K.PATNAIK
54	WA/450/2016 4234/2022	M/S. SAI SHIV CONSTRUCTION PVT. LTD.-MP	RUDRA PRASAD KAR
55	WA/1812/2022 4235/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
56	WA/1803/2022 4236/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
57	WA/1803/2022 4237/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
	WA/1803/2022		

58	4238/2022 WA/1804/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
59	4239/2022 WA/1804/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
60	4240/2022 WA/1804/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
61	4241/2022 WA/1805/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
62	4242/2022 WA/1805/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
63	4243/2022 WA/1805/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
64	4244/2022 WA/1806/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
65	4245/2022 WA/1806/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
66	4246/2022 WA/1807/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
67	4247/2022 WA/1807/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
68	4248/2022 WA/1807/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
69	4249/2022 WA/1808/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
70	4250/2022 WA/1808/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
71	4251/2022 WA/1808/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
72	4252/2022 WA/1809/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
73	4253/2022 WA/1809/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
74	4254/2022 WA/1809/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY, S.C.
75	4255/2022 WA/1811/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
76	4256/2022 WA/1811/2022	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
77	17993/2022 WP(C)/36744/2022	BIKRAM KESHRI BINOD-MP	ASMIYA RANJAN MAJHI
78	17994/2022 WP(C)/36754/2022	DIBAKAR BHOI-MP	APARESH BHOI
79	17995/2022 WP(C)/10965/2020	LHG METAL TWO PVT. LTD.-MP	
80	17996/2022 WP(C)/30474/2022	M/S. R.R. ENTERPRISES-MP	
81	17997/2022 WP(C)/36766/2022	SUSANTA KUMAR MOHANTY-MP	JAGAMOHAN PATTANAIAK
82	17998/2022 WP(C)/36781/2022	TPWODL, SAMBALPUR-MP	RAJJEET ROY
83	17999/2022 WP(C)/36785/2022	P.ESWARA REDDY-MP	SAMARENDRA BAHADUR
84	18000/2022 WP(C)/36786/2022	RASHMIRANJAN PATTNAYAK-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
85	18001/2022 WP(C)/36789/2022	AJAY KUMAR MOHANTY-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
86	18002/2022 WP(C)/36798/2022	ASHALATA KHANDUAL-MP	AMBIKA PRASAD RAY
87	18003/2022 WP(C)/36812/2022	QAMAR SULTANA-MP	DWARIKA PRASAD MOHANTY